

D.V.C. Tariff

- *619. **Shri Shree Narayan Das:**
Shri P. C. Borooah:
Shri Indrajit Gupta:
Shri Mohammad Elias:
Dr. Ranen Sen:
Shri S. M. Banerjee:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Damodar Valley Corporation's scheme to revise and increase power tariff so as to earn a return of at least 7 per cent on the net value of assets in use during any year as suggested by the World Bank as a condition for the grant of a loan from that body has been given effect to;

(b) if so, the nature of the modification and enhanced rate of power tariff to be charged from the consumers;

(c) whether the Venugopalan Committee has supported the increase suggested by the Damodar Valley Corporation or it has suggested changes therein; and

(d) the nature of the changes suggested, if any?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes. The D.V.C. tariffs were revised with effect from the 1st April, 1965.

(b) The average increase is approximately 12 per cent to 15 per cent. The revised tariff is as follows:-

For supply at 33 K.V.:

Demand Charge: Rs 8. per KVA per month:

Plus

Energy charge as follows:—

First 200,000 units per month 3.5 paise per Kwh.

Next 300,000 units per month 3.25 paise per Kwh.

all in excess 3 paise per Kwh.

The energy charges is subject to variation with a coal cost surcharge.

For Supply at 32 K.V.:

A rebate of 2-1/2 per cent on the 33 K.V. tariff is allowed.

(c) and (d). Yes. The Committee has supported the power supply tariff as revised by the D.V.C. with effect from 1-4-65 except in the case of supplies to the West Bengal and Bihar State Electricity Boards where an increase of 2-1/2 per cent over the old rates (i.e. as existed prior to 1-4-65) has been recommended, to be effective from 1-4-66.

Loan of Officers for Development of Water Resources in Certain African Countries

- *620. **Shri P. R. Chakraverti:**
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of India have received request from three African Countries—Kenya, Ghana and Uganda to send experts to advise them on the development of water resources in those countries; and

(b) if so, whether the experienced engineers from the Central Water and Power Commission have been deputed to these developing African Countries to assist them in the irrigation and allied projects?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) and (b). The requisite information is as follows:

Kenya

Requests were received from the Government of Kenya and from certain agencies of the United Nations for the services of some experts in the field of Irrigation and Development of Water Resources, for deputation to Kenya.

Some officers were recommended for assignments in Kenya; but none of them has received an offer of appointment.

Ghana

One officer of the Central Water and Power Commission is on deputation to Ghana since June, 1959, as Senior Engineer (Hydrology).

Uganda

No request has been received from the Government of Uganda for the services of Indian experts in the field of development of water resources.

"Seizure of Chinese Dollars on West Bengal-Sikkim Border"

*622. **Dr. L. M. Singhvi:**
Shri D. C. Sharma:
Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Chinese dollars have been found among contraband goods recently seized by the Indian Land Customs at a checkpost on the West Bengal-Sikkim border at Rangpo recently;

(b) if so, the circumstances surrounding the seizure, the quantity of Chinese dollars and the status of those from whom the Chinese currency has been recovered;

(c) whether there is any suspicion or proof of Chinese currency being used to promote activities prejudicial to our national security; and

(d) the action if any taken in this respect and against whom?

The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):
(a) and (b). On 10th February, 1966 the staff at the Customs Check Post at Rangpo on the West Bengal-Sikkim border seized from a Sikkimese national, who was travelling in a jeep from Kalimpong to Sikkim, 18 pieces of silver utensils, 12 pieces of obsolete Indian silver coins and 2 pieces of obsolete Chinese dollars, all valued about Rs. 408. The Sikkimese national is a dealer in silver, cloth and

footwear at Kalimpong. The case is under further investigation.

(c) The Government have no information that Chinese currency is being used to promote activities prejudicial to the security of this country.

(d) Does not arise.

Lower Sileru Project

2306. Shri Kolla Venkalah:
Shri M. N. Swamy:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 403 on the 19th August, 1965 and state:

(a) whether the foreign exchange requested for by the Government of Andhra Pradesh for the procurement of construction machinery etc. for the Lower Sileru Project from U.S.S.R. has since been granted;

(b) if so, when; and

(c) if not, the reasons for the delay?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
(a) to (c). No. The matter is under consideration.

US Study on Development of India

2307. Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:

Will the Minister of Finance be pleased to state:

(a) whether the United States Government have made any study of the development of India since the achievement of independence (i.e. the 15th August, 1947) and the contribution to the capital for development;

(b) if so, the main points which emerged from the study;

(c) whether the study has been undertaken in cooperation with the Government of India; and